

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: TCP/362/ (IB)/2017
NAME OF THE PETITIONER(S)	: GENERAL TRADERS
NAME OF THE RESPONDENT(S)	: VARNAM PRINTING INKS PVT LTD & 1
UNDER SECTION	: 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

1. M/s. Ullasgudam for R.

2. ELIZABETH RAVI for petition

(7358500380)
G. Paul
for Ravi
ELIZABETH RAVI
(8489254234)

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they intend to settle the matter with the petitioner and sought time for making a proposal. Time extended at request. Put up on **20.07.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)